

ITEM NO.111

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).7249/2016

ARUN KUMAR SRIVASTAVA

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 20-02-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Tanmaya Agarwal, AOR

For Respondent(s): Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR
Mrs. Aarti U. Mishra, Adv.
Mr. Harsh Som, Adv.

Mr. C. K. Rai, AOR
Mrs. Anuradha Roy, Adv.
Mr. Vinay Kumar Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 24.04.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)